

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1049
ANSWERED ON:12.08.2013
ABATEMENT OF POLLUTION IN MULA MUTHA RIVER
Kalmadi Shri Suresh

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Union Government has received any project report on abatement of pollution in Mula- Mutha river from the State Government of Maharashtra;
- (b) if so, the salient features of the detailed project report along with the response of the Union Government thereto;
- (c) the details of the compliance note submitted to the Union Government by the Commissioner of Pune Municipal Corporation;
- (d) the action taken/proposed to be taken on the said compliance note; and
- (e) the details of other rivers in Maharashtra to be cleansed under the National River Conservation Plan?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) & (b) The Ministry has received the Detailed Project Report (DPR) for abatement of pollution in Mula – Mutha rivers from the State Government of Maharashtra at an estimated cost of Rs. 638.65 crore. The major components of the project include laying of trunk sewers and sewerage network, construction of intermediate pumping stations and installation of additional sewage treatment capacity of 364 million litres per day (mld).
- (c) & (d) The Ministry observed certain technical deficiencies during appraisal of DPR, which have been complied by the Municipal Corporation of Pune. The project has been referred to Ministry of Finance for providing financial assistance.
- (e) DPRs for pollution abatement works for Nag River at Nagpur, Krishna River at Wai, Godavari River at Paithan, Panchganga River at Ichalkaranji, Koyna River at Malkapur have been received by this Ministry from the Government of Maharashtra.